

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. No.	Name of Official (Sh/ Ms)	From	To
1	Pradeep Kumar EC : 18699079	JJA/ Ahlmad in the court of Sh. Prashant Kumar, Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt Ahlmad in the Court of Sh. Prashant Kumar, Spl. Judge, PC Act, CBI, RADC.
2	Sumit Rana EC : 50310335	JJA/ Asstt. Ahlmad in the court of Sh. Prashant Kumar, Spl. Judge, PC Act, CBI, RADC.	JJA/Asstt. Ahlmad in the court of Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) CBI, RADC.
3	Kaveri Saini EC : 18526558	JJA/ Asstt. Ahlmad in the court of Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) CBI, RADC.	JA in Judicial Branch, RADC.
4	Shebeem EC: 13715	JA, Judicial Branch, RADC, New Delhi.	JJA/ Ahlmad in the Court of Sh. Ankit Singla, POLC, RADC.
5	Pallavi EC: 13769	JA in Copying Agency, RADC, New Delhi.	JJA/ Reader in the Court of Sh. Rajesh Kumar Goel, Spl. Judge, PC Act, CBI, RADC.
6	S. Sreelata EC:93479658	SJA/ Reader in the Court of Sh. Rajesh Kumar Goel, Spl. Judge, PC Act, CBI, RADC.	SJA in R&I, RADC.
7	Meenu Baural EC : 82759945	JJA/ Ahlmad in the court of Md. Farrukh Spl. Judge, PC Act, CBI, RADC.	JJA/ Reader in the court of Md. Farrukh, Spl. Judge, PC Act, CBI, RADC.
8	Rakesh Kumar EC: 13057	JJA/ Reader in the Court of Md. Farrukh, Spl. Judge, PC Act, CBI, RADC.	JA in Copying Agency, RADC.
9	Rajni Gupta EC: 75483681	JJA/ Asstt. Ahlmad in the court of Ms. Niyay Bindu, Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt. Ahlmad in the court of Sh. Manoj Kumar Nagpal, Spl. Judge, PC Act, CBI, RADC.
10	Pushpender EC : 82010993	JJA/ Ahlmad in the court of Sh. Balwant Rai Bansal, Spl. Judge (PC Act), CBI, RADC.	JJA/ Asstt. Ahlmad in the court of Sh. Balwant Rai Bansal, Spl. Judge (PC Act), CBI, RADC.
11	Amita Aggarwal EC : 81259743	JJA/ Asstt. Ahlmad in the court of Sh. Balwant Rai Bansal, Spl. Judge (PC Act), CBI, RADC.	JJA/Asstt. Ahlmad in the court of Sh. Arun Bhardwaj, Spl. Judge (PC Act) CBI, RADC.
12	Vipin Kumar EC : 92540956	JJA/ Ahlmad in the Court of Sh. Vijay Kumar Jha, Spl. Judge(PC Act), CBI, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Vijay Kumar Jha, Spl. Judge(PC Act), CBI, RADC. (Upon joining of Ms. Rajni K. Kujur from CCL)
13	Mukesh Verma EC: 51072060	JJA/ Asstt. Ahlmad in the Court of Sh. Vijay Kumar Jha, Spl. Judge(PC Act), CBI, RADC.	JJA/ Asstt. Ahlmad in the court of Sh. Gorakh Nath Pandey, POLC, RADC.
14	Ganesh Singh Rawat EC:87842817	PA in the Court of Ms. Niyay Bindu, Spl. Judge(PC Act), CBI, RADC.	PA in Office Pool, RADC.
15	Sudhir Kumar EC: 14737805	JJA/ Ahlmad in the Court of Sh. Ajay Gupta, Spl. Judge(PC Act), CBI, RADC.	JJA in Office Pool, RADC
16	Rohit Kumar EC: 88801508	JJA/ Asstt. Ahlmad in the court of Sh. Naveen Gupta, Spl. Judge (PC Act) CBI, RADC.	JJA/ Ahlmad in the Court of Sh. Ajay Gupta, Spl. Judge(PC Act), CBI, RADC.

Note :- Order No.- 123-D in 189-DT.7/P&T/Admn./RADC/2023 dated 05.01.2023 in respect of Sh. Pradeep Kumar (Sl. No.-1), Ms. Kaveri Saini (Sl. No.-3), Ms. Meenu Baural (Sl. No.- 12), Sh. Arun Aggarwal (Sl. No.- 13), Sh. Pushpender (Sl. No.-15) & Sh. Vipin Kumar (Sl. No.-21) is hereby cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

  
 (VINAY KUMAR GUPTA)  
 Principal District & Sessions Judge-cum-  
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

At. 03:40 P.M


434-490-D

Dated, Delhi the 17/01/2022

No. \_\_\_\_\_ /F.7/P&T/Adm/RADC/2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hq), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch In-charge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -I & II, Personal File/ACR/Leave/Website Committee, THC, Delhi.

  
Principal District & Sessions Judge-cum-  
Spl. Judge (PQ-Acr) CBI, RADC, New Delhi  
17/01/2022